

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Criminal Appeal No(s). 736/2022

PREM NATH YADAV

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

Cr1.A. No. 3326/2023 (II)

Date : 05-04-2024 This appeal was called on for hearing today.

For Appellant(s)

Ms. Farheen Fatma, AOR
Ms. Lubna Naaz, AOR

For Respondent(s)

Mr. Rohit K. Singh, AOR
Ms. Harshita Raghuvanshi, Adv.
Mr. Pritam Bishwas, Adv.

Mr. Aditya Giri, AOR
Mr. Yash Giri, Adv.
Mr. Anuj Shukla, Adv.

UPON hearing the counsel the Court made the following
O R D E R

CRIMINAL APPEAL NO. 736/2022

Already complete matter vide Ld. Registrar Court's order dated
16.11.22.

CRIMINAL APPEAL NO. 3326/23

Service is complete.

Records received in the main matter.

Four weeks time, is granted to Ld. counsel for appearing parties, to file additional documents, if any.

After the expiry of said period, matter shall be processed for listing before the Hon'ble Court as per rules.

PRADIP Y. LADEKAR
Registrar